



LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI
OLD SECRETARIAT, DELHI 110 054
(General information relating to Legislative & other Matters)
Wednesday, 23 January, 2019/ 03 Magh, 1940 (Saka)

No. 142

Sub : Election of three Members to the State Advisory Board under the provisions of the Rights of Persons with Disabilities Act, 2016.

Hon'ble Members are hereby informed that the election of three Members to the State Advisory Board under the provisions of the Rights of Persons with Disabilities Act, 2016 shall be held on 24 January 2019 from 01:00 PM to 02:00 PM at MLA Lounge No.1, Assembly Secretariat of NCT of Delhi, Old Secretariat, Delhi-110054.

Hon'ble Members may refer to Bulletin No.140 dated 15 January 2019 issued in this regard. After lapse of the scheduled time of withdrawal of nominations, the following candidates have been validly nominated for the election :

1. Sh. Ajesh Yadav
2. Sh. Girish Soni
3. Sh. Om Prakash Sharma
4. Sh. Pankaj Pushkar

Sh. C. Velmurugan, Secretary (Legislative Assembly) is hereby declared as Returning Officer to these Elections and shall be assisted by Sh. Sunil Dutt Sharma, Deputy Secretary (Legislation) in capacity of Assistant Returning Officer.

All Hon'ble Members shall be issued Ballot Paper (Sample Enclosed) duly signed by the Returning Officer (RO) from 01:00 PM sharp upto 02:00 PM on 24 January 2019 for purpose of casting their vote.

The Counting of votes shall commence at 04:00 PM sharp.

C. Velmurugan
Secretary

**Election of three Members
to the State Advisory Board under the provisions of the
Rights of Persons with Disabilities Act, 2016.**

Sl. No. _____

1.	अजेश यादव AJESH YADAV	
2.	गिरीश सोनी GIRISH SONI	
3.	ओम प्रकाश शर्मा OM PRAKASH SHARMA	
4.	पंकज पुष्कर PANKAJ PUSHKAR	

Hon'ble Members have to show their preference for upto a maximum of three candidates only by placing a √ (tick mark) against the names of their preferred candidates. The Column against the name of the fourth candidate shall be left blank failing which the vote shall be treated as invalid.

SIGNATURE OF RETURNING OFFICER

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